NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 185/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. Sudama Textile Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION **SIGNATURE**

Chandrukant Madan Coupta

ORDER C.S.P. No. 181 to 189/230-232/NCLT/MB/MAH/2017

Petition admitted, vide separate Orders. List this matter for hearing on 12.04.2017.

> Sd/-**B. S.V. PRAKASH KUMAR** Member (Judicial)